

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2685  
ANSWERED ON:31.08.2007  
COMPLAINTS AGAINST NATIONAL LEVEL MONITORS  
Agarwal Shri Dharendra;Singh Deo Smt. Sangeeta Kumari

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the suggestions received regarding improvement in monitoring of rural development schemes;
- (b) whether the Government has received any complaints against the functioning of National Level Monitors (NLMs);
- (c) if so, the details thereof; and
- (d) the action taken/proposes to be taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Monitoring of the rural development programmes being implemented by the Ministry of Rural Development is done through a multi-level and multi-tool mechanism. Suggestions to improve the monitoring mechanism received from the members of the Standing Committee on Rural Development, Parliamentary Consultative Committee, State/ District Level Vigilance and Monitoring Committees, Performance Review Committee of the Ministry, Members of Parliament and general public from time to time, have been incorporated in the system. Some of these are engagement of National Level Monitors, District Level Monitors, revitalization of District Level Vigilance and Monitoring Committees and emphasis on physical and quality verification of assets etc.

(b)to (d) About 1790 visits have been undertaken by National Level Monitors (NLMs) during 2003-04 to 2006-07 in different districts. One formal complaint against one NLM has been received during the period. The concerned NLM has been debarred from the panel of NLMs.